

FORM No. 4

**CENTRAL ADMINISTRATIVE TRIBUNAL
JABALPUR BENCH
JABALPUR**

APPLICATION NO. 56/2004

APPLICANT (S) **All India Postal Extra Departmental Employees Union** vs. Smt. Madhu Narayanan

RESPONDENT (S)

ADVOCATE FOR APPLICANT (S)

ADVOCATE FOR

Shri S. Paul

RESPONDENT (S)

ORDER SHEET

Notes of the Registry

Order of the Tribunal

22.07.2004

Application Registered
as CCP (Civil) & listed
for orders on 30.7.04

REGISTRAR

1. Affidavit is not sworn.
2. Draft Charges not filed.

20.7.04

None for the applicant.
Case be listed on 28.7.04
before the Registrar
for removal of the
defects.

DEPUTY REGISTRAR

30/07/2004

Applicants by Shri V. Tripathi on
behalf of the applicants.
Shri S. P. Singh for the respondents.

The learned counsel for the
applicant in OA No. 393/2003 and connects
OAs has filed this CCP No. 56/2004 for
non-implementation of the direction given
by the Tribunal on 6th February, 2004.
The learned counsel for the respondents
states that the Tribunal has already
granted further 3 months time to implement
the direction.

In view of the aforesaid this CCP
is pre-mature and the same is liable to
be dismissed. Accordingly the same is
dismissed.

(Madam Mohan)
JM

(M. P. Singh)
VC

Default
Removed

22/7/04
ecdw
a 10/8/04